## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPECIAL JUDGE (PC ACT)(CBI) ROUSE AVENUE DISTRICT COURT, NEW DELHI.

## ORDER

Sh. Sanjay Kumar Dubey, Branch In-charge, Computer Branch, Rouse Avenue Court Complex, New Delhi is appointed as Nodal officer under the RTI Act for incorporation of RTI Platform of Delhi District Courts with online RTI Web-Portal of Govt. of NCT of Delhi with immediate effect.

In case Sh. Sanjay Kumar Dubey is on leave or not available, next senior most official available on duty in the Computer Branch shall act as Nodal officer under the RTI Act for incorporation of RTI Platform of Delhi District Courts with online RTI Web-Portal of Govt. of NCT of Delhi.

(SH. VINAY KUMAR GUPTA) Principal District & Sessions Judge -cum- Special Judge(PC Act)(CBI) Rouse Avenue Court Complex, New Delhi

A+ 02:25 PM No.Nodal Officer/RACC/Gaz./2022/ 315666 - 31647 (

Dated, Delhi the 11:11.2022

Copy forwarded for information and necessary action to:-

1. The Registrar.General, Hon'ble High Court of Delhi, New Delhi.

2. The Principal District & Sessions Judge(HQs), Tis Hazari Courts, Delhi.

3. The Secretary (AR), Administrative Reforms Department, 7th Level, C-Wing, Delhi Secretariat, Govt of NCT, New Delhi.

4. The Secretary, Central Information Commission, August Kranti Bhawan, Bhikaji Cama Place, New Delhi.

5. All the Judicial Officers, Rouse Avenue Court Complex, New Delhi.

- 6. The Officer In-charge, Administration Branch, RACC, New Delhi.
- 7. The Officer In-charge, RTI Cell, RACC, New Delhi.
- 8. The Public Information Officer, RACC, New Delhi.
- 9. Sh. Sanjay Dubey, Nodal Officer/Branch In-charge, Computer Branch, RACC, New Delhi.

10. All the Branch In-charges, Rouse Avenue Court Complex, New Delhi.

11. The Web-site Committee, Tis Hazari Courts, Delhi for uploading on the official web-site.

12. The P.S./Reader to the undersigned.

Principal District & Sessions Judgecum-Special Judge(PC Act)(CBI) Rouse Avenue Court Complex,

New Delhi.

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